

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
CHANDIGARH**

REGIONAL BENCH - COURT NO. I

Service Tax Appeal No. 60436 of 2021

[Arising out of Order-in-Appeal No. 26-27/ST/CGST-APPEAL-GURUGRAM/SG/2021-22 dated 30.06.2021 passed by the Commissioner (Appeals), CGST, Gurugram]

M/s Geodis India Private Limited **.....Appellant**

VERSUS

Commissioner of CGST, Gurugram **.....Respondent**

APPEARANCE:

Ms. Krati Singh, Sh. Aman Singh and Ms. Jashanpreet Kaur, Advocates for the Appellant

Sh. Aneesh Dewan, Authorized Representative for the Respondent

CORAM: HON'BLE MR. S. S. GARG, MEMBER (JUDICIAL)
HON'BLE MR. P. ANJANI KUMAR, MEMBER (TECHNICAL)

DATE OF HEARING: 06.12.2024
DATE OF DECISION: 06.12.2024

Appeal has become infructuous and is disposed of accordingly.
For order, see order of date passed in Service Tax Appeal No. 60435 of 2021.

(S. S. GARG)
MEMBER (JUDICIAL)

(P. ANJANI KUMAR)
MEMBER (TECHNICAL)